

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 477/TT/2019

Coram:

**Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 05.02.2022

In the matter of:

Corrigendum to the order dated 27.1.2021 in Petition No. 477/TT/2019

In the matter of:

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and revision of transmission tariff of the 2004-09 and 2009-14 tariff periods and truing up of transmission tariff of the 2014-19 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of the 2019-24 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for Combined Asset consisting of **Asset-1**: 315 MVA ICT-IV along with associated bays at Moga Sub-station, **Asset-2**: ICT-II along with associated bays and 2 numbers PSEB feeder bays at Amritsar Sub-station, and 400 kV Bus reactor bay and 2 numbers PSEB line bays at Moga Sub-station under "Augmentation of transformation capacity at Amritsar and Moga Sub-stations" in the Northern Region.

And in the Matter of:

Power Grid Corporation of India Limited,
"Saudamini", Plot No.2,
Sector-29,
Gurgaon-122001 (Haryana).

.....Petitioner

Versus

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,
Vidyut Bhawan, Vidyut Marg,
Jaipur - 302 005.

2. Ajmer Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub- Station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.



3. Jaipur Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub-station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
4. Jodhpur Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub-station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan,
Kumar House Complex Building II,
Shimla-171 004.
6. Punjab State Electricity Board,
The Mall,
Patiala - 147 001.
7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6,
Panchkula (Haryana) 134 109.
8. Power Development Department,
Government of Jammu & Kashmir,
Mini Secretariat,
Jammu.
9. Uttar Pradesh Power Corporation Limited,
(Formerly Uttar Pradesh State Electricity Board)
Shakti Bhawan, 14, Ashok Marg,
Lucknow - 226 001.
10. Delhi Transco Limited,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
11. BSES Yamuna Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.
12. BSES Rajdhani Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.



13. Tata Power Delhi Distribution Limited,
33 kV Sub-Station, Building,
Hudson Lane, Kingsway Camp,
North Delhi – 110009.
14. Chandigarh Administration,
Sector -9,
Chandigarh.
15. Uttarakhand Power Corporation Limited,
Urja Bhawan, Kanwali Road,
Dehradun.
16. North Central Railway,
Allahabad.
17. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110002.

.....Respondents

ORDER

The Commission vide order dated 27.1.2021 in Petition No. 477/TT/2019 revised the transmission charges of 2004-09 and 2009-14 tariff periods, trued-up the transmission tariff of the 2014-19 period and determined the transmission tariff of 2019-24 tariff period in respect of the Combined Asset comprising (i) Asset-1: 315 MVA ICT-IV along with associated bays at Moga Sub-station and (ii) Asset-2: ICT-II along with associated bays and 2 numbers PSEB feeder bays at Amritsar Sub-station and 400 kV Bus reactor bay & 2 numbers PSEB line bays at Moga Sub-station under “Augmentation of transformation capacity at Amritsar and Moga Sub-stations” in Northern Region. In order to rectify certain inadvertent errors that have crept in the said order dated 27.1.2021 in Petition No. 477/TT/2019, this corrigendum order is being passed.



2. Certain inadvertent typographical/ linkage errors have been observed in the table under paragraph 73 pertaining to depreciation in order dated 27.1.2021 which have consequential impact on the other components of tariff and AFC allowed for the Combined Asset for the 2019-24 tariff period as depicted in other related tables in various paragraphs of the said order.

3. These inadvertent errors are being rectified in the present corrigendum order in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

4. Accordingly, following changes are made to the order dated 27.1.2021.

i) The table under paragraph 71 is revised as follows:

(₹ in lakh)

Combined Asset					
Particular	2019-20	2020-21	2021-22	2022-23	2023-24
Gross Normative Loan	2744.87	2744.87	2744.87	2744.87	2744.87
Cumulative Repayments up to Previous Year	2205.08	2412.48	2498.37	2584.27	2670.16
Net Loan-Opening	539.79	332.39	246.50	160.60	74.71
Addition due to Additional Capitalization	0.00	0.00	0.00	0.00	0.00
Repayment during the year	207.40	85.90	85.90	85.90	74.71
Net Loan-Closing	332.39	246.50	160.60	74.71	0.00
Average Loan	436.09	289.44	203.55	117.65	37.35
Weighted Average Rate of Interest on Loan (%)	9.46	9.45	9.42	9.33	8.93
Interest on Loan	41.27	27.35	19.18	10.98	3.34

ii) The table under paragraph 73 is revised as follows:

(₹ in lakh)

Combined Asset					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Opening Gross Block	3921.24	3921.24	3921.24	3921.24	3921.24
Additional Capital Expenditure	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	3921.24	3921.24	3921.24	3921.24	3921.24
Average Gross Block	3921.24	3921.24	3921.24	3921.24	3921.24
Weighted Average Rate of Depreciation (%)	5.29	spreading	spreading	spreading	spreading
Balance useful life of the	14.00	13.00	12.00	11.00	10.00



asset					
Elapsed life at the beginning of the year	11.00	12.00	13.00	14.00	15.00
Aggregate Depreciable Value	3529.12	3529.12	3529.12	3529.12	3529.12
Depreciation during the year	207.40	85.90	85.90	85.90	85.90
Aggregate Cumulative Depreciation	2412.48	2498.37	2584.27	2670.16	2756.06
Remaining Aggregate Depreciable Value	1116.64	1030.74	944.85	858.95	773.06

iii) The table under paragraph 79 is revised as follows:

(₹ in lakh)

Combined Asset					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Working Capital for O&M Expenses (O&M expenses for one month)	35.41	36.67	37.96	39.32	40.65
Working Capital for Maintenance Spares (15% of O&M expenses)	63.74	66.01	68.33	70.77	73.17
Working Capital for Receivables (Equivalent to 45 days of annual fixed cost / annual transmission charges)	113.13	98.25	99.21	100.27	101.08
Total Working Capital	212.27	200.93	205.50	210.36	214.90
Rate of Interest (%)	12.05	11.25	10.5	10.5	10.5
Interest on Working Capital	25.58	22.61	21.56	22.07	22.54

iv) The table under paragraph 80 is revised as follows:

(₹ in lakh)

Combined Asset					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Depreciation	207.40	85.90	85.90	85.90	85.90
Interest on Loan	41.27	27.35	19.18	10.98	3.34
Return on Equity	220.95	220.95	220.95	220.95	220.95
Interest on Working Capital	25.58	22.61	21.56	22.07	22.54
O & M Expenses	424.90	440.09	455.54	471.82	487.79
Total	920.09	796.89	803.11	811.71	820.51

v) The table under paragraph 88 is revised as follows:

(₹ in lakh)

2019-20	2020-21	2021-22	2022-23	2023-24
920.09	796.89	803.11	811.71	820.51



5. Except for the above, all other terms contained in the order dated 27.1.2021 in Petition No. 477/TT/2019 remain unaltered.

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

sd/-
(P. K. Pujari)
Chairperson

